

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF ADMINISTRATIVE REFORMS & PUBLIC GRIEVANCES)

RAJYA SABHA
UNSTARRED QUESTION NO. 132
(TO BE ANSWERED ON 20.07.2023)

MEETINGS CONVENED UNDER PRAGATI INITIATIVE

132 SMT. JEBI MATHER HISHAM:

Will the **PRIME MINISTER** be pleased to state:

- (a) the number of meetings that have so far been convened under the Pro-Active Governance and Timely Implementation (PRAGATI) initiative;
- (b) the year-wise details of the meetings held right from 2019;
- (c) the number of grievances related to public services, infrastructure, and Government schemes that have been solved under PRAGATI, the details for the last three years; and
- (d) the number of discussions and interactions during PRAGATI meetings that have been recorded and made available for public scrutiny, the details thereof for the last three years?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (d): Forty-two PRAGATI(Pro-Active Governance and Timely Implementation) meetings have been held since inception of PRAGATI meetings from 25.03.2015 till 30.06.2023. The details of meetings and Record of Discussions of the PRAGATI meetings are uploaded on the PRAGATI portal viz.www.pragati.nic.in. During the PRAGATI meetings the concerned stakeholders and implementing agencies are advised to take effective steps to promptly dispose the outstanding issues and ensure timely completion of target in schemes. PRAGATI meetings are intended to facilitate expeditious resolution of pending issues affecting swift implementation of Project/Scheme by all concerned stakeholders' agencies.
